

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 111
Appeal No.- 40/252/ND/2020**

IN THE MATTER OF:

Kalra Infradevelopers Pvt. Ltd. ... Appellant

Vs

ROC, NCT of Delhi And Haryana and ... Respondent
Anr.

Order under Section 252.

Order delivered on 27.10.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant :

For the ROC : Ms. Sweety Kumar, AROC

ORDER

Learned Counsel for the appellant seeks and is granted time to place on record copies of original sale deeds of the company.

List on 04.11.2020.


**SUMITA PURKAYASTHA
MEMBER (T)**


**DR. DEEPTI MUKESH
MEMBER (J)**